

# ACT No. XVI OF 1929.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 1st  
October, 1929.)

## An Act further to amend the Burma Salt Act, 1917, for certain purposes.

Bur. Act II of  
1917.

WHEREAS it is expedient further to amend the Burma  
Salt Act, 1917, for the purposes hereinafter appearing;  
It is hereby enacted as follows:—

1. This Act may be called the Burma Salt (Amendment) Short title.  
Act, 1929.

Bur. Act II of  
1917.

2. In section 5 of the Burma Salt Act, 1917,—

Amendment  
of section 5,  
Burma Act II  
of 1917.

- (a) in clause (a), the word “ other,” in both places where  
it occurs, shall be omitted;
- (b) in clause (b), for the word, letter and brackets “ clause  
(b),” the word, letter and brackets “ clause (a) ”  
shall be substituted; and
- (c) in clause (d), after the words “ conferred on them  
by ” the words “ or under ” shall be inserted.

Price 1 anna or 1½d.]

MGIPG—L—IX-124—25-11-29—4,000.